

## High Court of Tripura <u>Agartala</u>

## Order No.100

Dated, Agartala, the 8<sup>th</sup> March, 2017

Hon'ble the Chief Justice has been pleased to order that henceforth, the Presiding Officers of the Courts of the District Judiciary of Tripura shall get each and every judicial order transcribed in Computer/Laptop provided to them.

Any violation of this order shall be viewed strictly.

By Order,

Sd/-

(A. Debbarma)Registrar (Judicial)

No.F. 40 (22)-HCT/BENCH/SUB.JUD/2017/ 2148-49

March 08, 2017

## Copy to: -

- O1. The District & Sessions Judge, South Tripura Judicial District, Belonia/West Tripura Judicial District, Agartala/North Tripura Judicial District, Dharmanagar/Unakoti Judicial District, Kailashahar/Gomati Judicial District, Udaipur for information and compliance. They are also requested to circulate the same amongst all the Presiding Officers of the concerned Courts under their respective Districts for information and compliance;
- The Judge, Family Court, Agartala, West Tripura Judicial District/Kailashahar, Unakoti Judicial District/Udaipur, Gomati Judicial District for information and compliance. They are requested to circulate the same amongst all the Judicial Officers under their respective judgeships for information;
- 03. The Registrar (Vigilance), High Court of Tripura, Agartala;
- 04. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala;
- 05. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
- 06. The Joint Registrar, High Court of Tripura, Agartala;
- 07. The Deputy Registrar(s), High Court of Tripura, Agartala;
- 08. The Chief Librarian, High Court of Tripura, Agartala;
- 09. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
- 10. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
- The Assistant Registrar(s), High Court of Tripura, Agartala;
- The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload this order in the website of the High Court of Tripura; and
- 13. Order File.

(A. Debbarma)
Registrar (Judicial)